

## Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

								(Amount in ₹)
Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of claims not admitted	Amount of claims under verification	Details in Annexure
		No. of claims	Amount	No. of claims	Amount of claims admitted			
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	NA
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	6,365,575,550	2	6,129,012,863	236,562,687	-	3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	238,736,365	-	-	238,736,365	-	4
5	Operational creditors (Workmen)	-	-	-	-	-	-	NA
6	Operational creditors (Employees)	42	3,437,287	39	3,198,787	168,769	69,731	6
7	Operational creditors (Government Dues)	1	467,581	-	-	-	467,581	7
8	Operational creditors (other than Workmen and Employees and Government Dues)	232	500,638,296	217	236,684,126	40,884,167	223,070,003	8
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	NA
<b>Total</b>		<b>279</b>	<b>7,108,855,079</b>	<b>-</b>	<b>6,368,895,776</b>	<b>516,351,988</b>	<b>223,607,315</b>	